

(02)

OA 531/93

20.9.93

Mr. Shankarnarayan, counsel for the applicant. Mr. V G Rege, counsel for respondents. At the request of Mr. Shankarnarayan adjourned to 8.10.93.

*JS*  
(Lakshmi Swaminathan) (M.Y. Priolkar)  
M(J) M(A)

OA. NO. 531/93

Dated: 8.10.93

Heard Shri P. Shankaranarayan for the applicant and Shri V.G. Rege for the respondents.

The applicant is allowed to withdraw the present petition with liberty to file a review application, if one is maintainable against the order dated 9.9.1992 arising out of the decision in OA. No. 148/91.

*oy*  
(M.Y. PRIOLKAR)  
M (A)

*oy*  
(M.S. DESHPANDE)  
V.C.

at 8/10/93  
order ~~scratched~~  
to ~~legit (2)~~  
on ~~9/10/93~~

*8/9*